Name of the Corporate Debtor: future supply chain solutions limited; Date of Commencement of CIRP: 19-01-2023; List of Creditors as on: 30-03-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
2	Unsecured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	5413827231	4	5413827231	86.89	00	0	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	40118287	1	11753685	0.19	00	0	28364602	Annexure 4
5	Operational creditors (Workmen)	00	00	00	00	0.00	00	0	00	NA
6	Operational creditors (Employees)	66	38945090	65	19030175	0.31	00	0	3000000	Annexure 6
7	Operational creditors (Government Dues)	8	52097350	5	35796909	0.57	00	0	16300441	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	145	1320487938	115	749928641	12.04	00	0	568706475	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	00	00	00	00	0.00	00	0	00	NA
Total		224	6865475896	190	6230336641	100.00	0	19401831	616371518	